

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 44

CP No. 17/Chd/Hry/2022

Under Section 441, CA 2013

In the matter of:-

Condeco Software Pvt. Ltd.

.....Petitioner

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 01.05.2023.

Sd/-
Court Officer

March 07, 2023
VN